

DISTRICT COURT, VIJAYAPURA.

JULY 11, 2020

e-mail ID: pdjvijayapura@karnataka.gov.in
vijayapurapdj@gmail.com

NOTIFICATION

IN VIEW OF NEW STANDARD OPERATING PROCEDURE (SOP) – DISTRICT JUDICIARY IN PURSUANCE TO THE ORDER OF THE HON'BLE SUPREME COURT OF INDIA (IN SUPERSESSION OF EARLIER SOP, ADDENDUM CIRCULAR AND NOTICES) DATED: 10th JULY 2020 ISSUED BY HON'BLE HIGH COURT OF KARNATAKA, BENGALURU, SITTING ARRANGEMENTS MADE AMONG THE JUDICIAL OFFICERS OF VIJAYAPURA UNIT FOR THE PERIOD FROM 13-7-2020 TO 25-07-2020 TO ATTEND THE MATTERS OF THEIR RESPECTIVE COURTS.

Sl.No.	Name of the Judicial Officers	Sitting arrangements made on following dates.
1.	Sri. S.N.Nayak, Prl. District & Sessions Judge, Vijayapura.	13-7-2020, 15-7-2020, 17-7-2020, 20-7-2020, 22-7-2020, 24-7-2020.
2.	Sri. Joshi Venkatesh, I Addl. Dist. & Sessions Judge, Vijayapura.	14-7-2020, 16-7-2020, 18-07-2020, 21-7-2020, 23-7-2020.
3.	Sri.G.D.Mahavarkar, II Addl. Dist. & Sessions Judge, Vijayapura.	14-7-2020, 16-7-2020, 18-07-2020, 21-7-2020, 23-7-2020.
4.	Sri. Raghavendra Gowda B.G., III Addl. Dist. & Sessions Judge, Vijayapura.	13-7-2020, 15-7-2020, 17-7-2020, 20-7-2020, 22-7-2020, 24-7-2020.
5.	Smt. Savitha Kumari N., IV Addl. District & Sessions Judge, Vijayapura.	13-7-2020, 15-7-2020, 17-7-2020, 20-7-2020, 22-7-2020, 24-7-2020.
6.	Smt. Sheila B.M., Prl. Judge, Family Court, Vijayapura & I/C. P.O., Labour Court, Vijayapura.	13-7-2020, 15-7-2020, 17-7-2020, 20-7-2020, 22-7-2020, 24-7-2020.
7.	Smt. Kulkarni Renuka Gangadhar, I Addl. Prl. Judge, Family Court, Vijayapura.	14-7-2020, 16-7-2020, 18-07-2020, 21-7-2020, 23-7-2020.
8.	Sri. Venkanna Basappa Hosamani, Member-Secretary, DLSA, Vijayapura.	To attend all the matters in respect of instructions issued by Karnataka Legal Services Authority, Bengaluru.
9.	Sri. Karabari Ravindra, Prl. Senior Civil Judge & CJM, Vijayapura.	13-7-2020, 15-7-2020, 17-7-2020, 20-7-2020, 22-7-2020, 24-7-2020.
10.	Sri. Shivanand Maruti Jipare, I Addl. Senior Civil Judge & CJM, Vijayapura.	14-7-2020, 16-7-2020, 18-07-2020, 21-7-2020, 23-7-2020.
11.	Sri. Nagesh K. Moger, II Addl. Senior Civil Judge, Vijayapura.	13-7-2020, 15-7-2020, 17-7-2020, 20-7-2020, 22-7-2020, 24-7-2020.


12.	Sri. Bhola Pandit, III Addl. Senior Civil Judge & JMFC, Vijayapura.	14-7-2020, 16-7-2020, 18-07-2020, 21-7-2020, 23-7-2020.
13.	Sri. Srinath K., IV Addl. Senior CJ & JMFC, Vijayapura.	14-7-2020, 16-7-2020, 18-07-2020, 21-7-2020, 23-7-2020.
14.	Smt. Nivedita M. Munavallimath, Prl. Civil Judge, Vijayapura.	13-7-2020, 15-7-2020, 17-7-2020, 20-7-2020, 22-7-2020, 24-7-2020.
15.	Smt. Amruta, I Addl. Civil Judge and JMFC I Court, Vijayapura.	13-7-2020, 15-7-2020, 17-7-2020, 20-7-2020, 22-7-2020, 24-7-2020.
16.	Sri. Umesha M.P., II Addl. Civil Judge and JMFC-II Court, Vijayapura.	13-7-2020, 15-7-2020, 17-7-2020, 20-7-2020, 22-7-2020, 24-7-2020.
17.	Sri. Yallappa Kallapur, III Addl. CJ & JMFC, Vijayapura.	14-7-2020, 16-7-2020, 18-07-2020, 21-7-2020, 23-7-2020.
18.	Sri. Vishwanath Savadi, IV Addl. Civil Judge and JMFC-III Court, Vijayapura.	14-7-2020, 16-7-2020, 18-07-2020, 21-7-2020, 23-7-2020.
19.	Smt. Chandini G.U., V Addl. Civil Judge & JMFC-IV Court, Vijayapura.	14-7-2020, 16-7-2020, 18-07-2020, 21-7-2020, 23-7-2020.
20.	Sri. Aravind Saibanna Hagaragi, Senior Civil Judge & JMFC, Indi.	13-7-2020, 15-7-2020, 17-7-2020, 20-7-2020, 22-7-2020, 24-7-2020.
21.	Sri. Altaf Husensab Khanaganvi, Civil Judge & JMFC, Indi.	13-7-2020, 15-7-2020, 17-7-2020, 20-7-2020, 22-7-2020, 24-7-2020.
22.	Sri. Hulugappa D., Addl. Civil Judge and JMFC, Indi.	14-7-2020, 16-7-2020, 18-07-2020, 21-7-2020, 23-7-2020.
23.	Sri. A.Earanna, Senior Civil Judge & JMFC, Sindagi & I/C. Addl. Sr.CJ & JMFC, Sindagi for 4 days from 13-7-2020 to 16-7-2020.	13-7-2020, 15-7-2020, 17-7-2020, 20-7-2020, 22-7-2020, 24-7-2020.
24.	Sri. Umesha H.K., Addl. Senior Civil Judge & JMFC, Sindagi. (On CL from 13 th to 16 th July 2020).	18-7-2020, 21-7-2020, 23-7-2020.
25.	Sri. Ashappa, Civil Judge & JMFC, Sindagi. (CL on 13.7.2020)(I/C. Addl. Sr.CJ & JMFC, Sindagi from 20.7.2020 to 3-8-2020 (bdi).)	14-7-2020, 16-7-2020 & 18-7-2020 20-7-2020, 22-7-2020, 24-7-2020.
26.	Sri. Ramalingappa, Addl. Civil Judge and JMFC, Sindagi. (& I/C. CJ & JMFC, Sindagi on 13.7.2020). (From 20-7-2020 to 3-8-2020 (bdi) EL).	13-7-2020, 15-7-2020 & 17-7-2020.

27.	Smt. S.L.Ladkhan, Senior Civil Judge & JMFC, B.Bagewadi.	13-7-2020, 15-7-2020, 17-7-2020, 20-7-2020, 22-7-2020, 24-7-2020.
28.	Sri. V.S.Patil, Addl. Senior Civil Judge & JMFC, B.Bagewadi.(CL on 13 th and 14 th July 2020).	15-7-2020, 17-7-2020, 18-7-2020, 21-7-2020, 23-7-2020.
29.	Sri.Shivaraju H.S., Addl. Civil Judge and JMFC, B.Bagewadi & having concurrent charge of Civil Judge & JMFC Court, B.Bagewadi & I/C. Addl. Sr.CJ & JMFC, B.Bagewadi for two days on 13 th & 14 th July 2020.	13-7-2020, 14-7-2020, 15-7-2020, 17-7-2020, 20-7-2020, 22-7-2020 & 24-7-2020.
30.	Smt. K.G.Chintha, Sr. Civil Judge & JMFC, Muddebihal.	13-7-2020, 15-7-2020, 17-7-2020, 20-7-2020, 22-7-2020, 24-7-2020.
31.	Sri. Suresh A.Savadi, Civil Judge & JMFC, Muddebihal.	14-7-2020, 16-7-2020, 18-07-2020, 21-7-2020, 23-7-2020.

The guidelines issued in the New Standard Operating Procedure (SOP) – District Judiciary in pursuance to the Order of the Hon'ble Supreme Court of India (In supersession of Earlier SOP, Addendum, Circular and Notices) issued by Hon'ble High Court of Karnataka, Bengaluru dated: 10th July 2020 including the modified filing guidelines only for Taluka Courts shall be strictly followed.

Place: Vijayapura.

Date: 11.7.2020.


**Pr. District & Sessions Judge,
Vijayapura.**

Copy submitted with respects to:

1. The Hon'ble Registrar General, High Court of Karnataka, Bengaluru, for kind information.

Copy for information and necessary action to:

1. The I/II/III/IV Addl. District and Sessions Judge, Vijayapura.
2. The Prl. Judge, Family Court, Vijayapura.
3. The 1st Addl. Prl. Judge, Family Court, Vijayapura.
4. The Presiding Officer, Labour Court, Vijayapura.
5. The Prl. Sr. Civil Judge & CJM, Vijayapura.
6. The Member-Secretary, DLSA, Vijayapura.
7. The I Addl. Senior Civil Judge and CJM, Vijayapura.
8. The II Addl. Senior Civil Judge, Vijayapura.
9. The III Addl. Senior Civil Judge and JMFC, Vijayapura.
10. The Senior CJ & JMFC, Indi/Sindagi/B.Bagewadi/Muddebihal.
11. The Addl. Sr.CJ & JMFC, Sindagi/B.Bagewadi.
12. The Prl. Civil Judge, Vijayapura.
13. The I/II/III/IV/V Addl. Civil Judge and JMFC, Vijayapura.
14. The CJ & JMFC, Indi/Sindagi/B.Bagewadi/Muddebihal.

15. The Addl.CJ & JMFC, Indi/Sindagi/B.Bagewadi.
16. The President, Bar Association, Vijayapura/Indi/Sindagi/B.Bagewadi/Muddebihal.
17. The Public Prosecutor/Sr.APP/APPs in Vijayapura Unit.
18. The D.G.P., Vijayapura, with a request to circulate the copy of this Circular to all AGP & other Govt. Counsels/Special Counsels for UKP in Vijayapura Unit.

(The concerned Courts are requested to circulate the copy of this circular to Bar Associations/ offices of Pps/Sr.APP/DGP/AGP).

No. Adm./

/2020

By Order,

Chief Administrative Officer,
District Court, Vijayapura.